

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/444(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: **JALDHI OVERSEAS PTE LTD**

V/s

RKB GLOBAL LIMITED

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present on behalf of Petitioner. Mr. Chetan Kapadia, Ld. Sr Counsel a/w Mr. Rohan Agrawal and Mr. Shailesh Shukla, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Corporate Debtor submits that the Petitioner has served rejoinder just now and seeks another 7 days' time to file sur-rejoinder. Time granted.
3. It is made clear that no further adjournment will be granted, and no further pleadings shall be taken on record, except permitted by this Order.
4. List this matter on 01.12.2023.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/